

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1926

ANSWERED ON:04.12.2014

DEVELOPMENT AND PRODUCTION OF COAL MINES

Gaikwad Dr. Sunil Baliram;Mondal Shri Sunil Kumar;Nete Shri Ashok Mahadeorao;Vichare Shri Rajan Baburao

Will the Minister of COAL be pleased to state:

- (a) whether the Government has any plan for the development and production of coal mines;
- (b) if so, the details thereof including increase in coal lifting;
- (c) whether the Government has made any assessment about the accidents in mines and the safety and security of the mine workers;
- (d) if so, the details thereof; and
- (e) the steps being taken / proposed to be taken to prevent accidents and to ensure safety and security of the workers?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a)&(b):The overall target for coal production in the country as per Annual Plan 2014-15 is 630.25 MTe. which is 11% more than the actual coal production in 2013-14. The target for coal dispatch/lifting for 2014- 15 is 643.75 MTe. which is 12.7% more than the actual achievement for dispatch in 2013-14. As per the 12th Plan, the overall target for production in 2016- 17 (the terminal year of XII Plan) 795 MTe under the optimistic scenario and 715 MTe under the business as usual scenario.

(c)&(e): as per the Directorate General of Mines Safety, the number of accidents and casualties in coal mines during the last three years and current year is as under:

Year	No. of Fatal Accidents killed	No. of persons injured	No. of serious Accidents	No. of Persons injured
Coal Mines				
2011	65	67	533	556
2012	81	85	510	526
2013	84	90	456	469
2014	77	82	264	274
(upto 31.10.2014)				

The following steps have been taken by the Government for improving the safety and security of workers:

- (i) Risk Assessment and Safety Management have been made compulsory in each mine so that every risk is assessed and due care taken to ensure safety;
- (ii) Code of Safety Practices (CSPs) and Standard Operating Procedure Procedures (SoPs) are being framed, implemented and reviewed;
- (iii) Special Training Programme of Risk Assessment and Safety Management System are being organized at company, Area and Unit level;
- (iv) In addition, National Safety Award (Mines), Safety Weeks and Competitions are also organized to disseminate safety message and information to all the workmen, supervisors and officials; and
- (v) A special safety awareness campaign has been launched to increase awareness of mine workers. i.e., 'Safety is My Responsibility' and steps have been taken to propagate the same.

In addition to compliance of statutory provisions as laid down in the Mines Act, 1952, the Coal Mine Regulations- 1957 and Byelaws & Standing Order framed there under, CIL has taken several steps to prevent accidents and to improve the standard of safety which include:-

1. Establishing a structured multi-disciplinary Internal Safety Organization (ISO) to assist the line management at various levels in matters related to Safety.

2. Risk Assessment & Safety Management Plan: Risk assessment based Safety Management Plans have been prepared for all mines of CIL. It is an on-going process for continuous improvement of safety standards in mines.
3. Safety Audit of the mines from time to time.
4. Steps to check inundation/inrush of water.
5. Steps to check spontaneous heating, fire & explosion in mine.
6. Steps to reduction in roof fall / side fall accident.
7. Steps to reduce accidents in Opencast mine including through use of surface mining.
8. Introduction of code of practice for HEMM operators.
9. Mine specific traffic rules.
10. Standard operating procedure for various mining operations.
11. Training of workers including contractor's workers.
12. Use of simulation based training.
13. Conducting special safety drives.
14. R&D projects for improvement in safety.
15. Spreading knowledge and coal mine safety through publication/ bulletin etc.
16. Steps for safety and security of mine workers have also been initiated by the Singareni Collieries Co. Limited (SCCL).